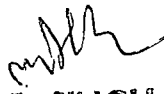


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP No.

Lallu Ram Versus Union of India & others

Date of Order	Orders
<u>22.5.2002</u>	<u>OA 233/2002</u> Mr. C. B. Sharma, Counsel for the applicant. Learned Counsel for the applicant seeks permission to withdraw the OA. He is permitted to withdraw the OA. OA is dismissed ^{as withdrawn.} accordingly.  J. R. KAUSHIK JUDICIAL MEMBER  M. P. SINGH MEMBER (ADMINISTRATIVE MEMBER)

*Recd copy
8/6/02
A*